

Central Administrative Tribunal Jammu Bench, Jammu

Hearing through video conferencing

O.A. No.61/204/2020

Monday, this the 13th day of July, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A) Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Rammohan Lal, age: 55 years S/o Late Shri Ram Chand R/o VPO Kote Tehsil Bhalwal District Jammu

...Applicant

(Through Mr. Rahul Pant, Advocate)

Versus

- 1. Union Territory of Jammu and Kashmir Through Principal Secretary to Government Housing and Urban Development Department, Jammu and Kashmir Government Civil Secretariat, Jammu
- 2. Jammu Development Authority Vikas Bhawan, Rail Head Jammu Through its Secretary
- 3. Vice Chairman Jammu Development Authority Vikas Bhawan, Rail Head Jammu
- 4. Er. Sanjay Anand
 I/c Assistant Executive Engineer (Civil)
 Jammu Development Authority
 Division 2nd Sub-Divisoin-IV
 Jammu

...Respondents

ORDER (ORAL)

Dr. Bhagwan Sahai, Member (A):

Rammohan Lal son of Late Shri Ram Chand resident of VPO Kote, Tehsil Bhalwal, District Jammu has filed this OA on 07.07.2020 seeking quashing of Government order dated 13.03.2020. However, the counsel submits today that the applicant wants to withdraw this OA.

2. In view of the submission of the applicant's counsel, this OA is dismissed as withdrawn.

(Rakesh Sagar Jain) Member (J) (Dr. Bhagwan Sahai) Member (A)

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